I, Avinash kumar son/daughter/wife Dashi ram aged 30 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Junior Clerk (Bihar Vidhan Sabha) given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Pinki kumari	Dependant-1	Dependant-2	Dependant-
(i)	Cash	5000	2000	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds,	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	10 gram Rs 49395	20 gram Rs 98790	Nil	Nil	Nil
(vii)	Other assets,	Nil	. Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

	(d) dues to departments dealing with telephones	Nil	(ii) (ii) which the second of
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	receives a departments value or missale being final chargeness than in the languess.
	(f) Other dues, if any	Nil	and the street of the
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	_{Nil} Дыврк226 <i>N</i>	Table and personal resource of the second personal resource of
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	The second of th
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	Property (a)

C Personal Detail		
GPF/CPF/PRAN No.	:- [110113719646

Gender :- M (M/F)

Date of Birth :- 1 9 1 2 1 9 9 0

Class/Group :- C (A/B/C)

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Bihar Vidhan Sabha Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- West champaran

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Avaia84 Kumar

Name of Employee:-Avinash kumar

Place:-PATNA Designation:-Junior Clerk

Date:-11.02.2021 Department:-BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

B

<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Bihar vidhan sabha	600000/-
	(ii) Loans from financial institutions	Nil	and the second
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	covernment () learning
	(b) dues to departments dealing with supply of water	Nil	andreas are classificated with Court of the
	(c) dues to departments dealing with supply of electricity	Nil	dite in a finality afti segni, eli elect ica